

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/13396/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Sharmila Bhuyan,
District & Sessions Judge,
Lakhimpur, Assam.

Dated Guwahati the 15th December, 2022

Sub: **Winter vacation.**

Ref:- Your letter No.DJL/1039/2022, dtd. 09.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission for the period from the morning of 24.12.2022 till the morning of 02.01.2023 (before court hours)** with her official vehicle, at her own expense. The Additional District & Sessions Judge, Lakhimpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/13397-98/A, dated

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)